

**File No. IBBI/HR/136**  
**Insolvency and Bankruptcy Board of India**  
**7th Floor, Mayur Bhawan, Connaught Place, Shankar Market**  
**(Human Resource)**

New Delhi, dated 16<sup>th</sup> March, 2018

**Corrigendum**

**Subject: Notice for recruitment of officer Grade A (Assistant Manager)-Regarding**

In the Notice for Recruitment of Officer Grade A (Assistant Manager) in the Insolvency and Bankruptcy Board of India dated 22<sup>nd</sup> February, 2018, and further to the corrigendum dated 3<sup>rd</sup> March, 2018 in Part "I. Notice", after Para 6, the sub-para \*(i) shall be read as follows:

"Candidates belonging to 'Non-Creamy Layer' are eligible to apply under OBC Category. The OBC candidates who belong to 'Creamy Layer' are not entitled to apply under OBC Category. Candidates may please note that they must have OBC Non-Creamy layer certificate valid as on 2<sup>nd</sup> April, 2018. Such applications having certificate which is not valid as on 2<sup>nd</sup> April, 2018 shall not be treated as applications under OBC Non-Creamy Layer category. The candidates who submit an OBC Non-Creamy layer certificate shall be required to produce an undertaking in the format given below at the time of Group Discussion/Interview.

I, \_\_\_\_\_ son/daughter of Shri \_\_\_\_\_ resident of village/town/city \_\_\_\_\_ district \_\_\_\_\_ state \_\_\_\_\_ hereby declare that I belong to the community which is recognized as a backward class by the Government of India for the purpose of reservation in services as per orders contained in Department of Personnel and Training Office Memorandum No.36012/22/93-Estt.(SCT) dated 8-9-1993. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office Memorandum dated 8-9-1993."

-Sd-

(Ritesh Kavdia)  
Executive Director  
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